

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT,  
DEPARTMENT OF CULTURE, NATIONAL GALLERY OF MODERN  
ART, STORE KEEPER GROUP 'C' POST RECRUITMENT RULES,  
1997**

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**SCHEDULE 1 :- 1**

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT,  
DEPARTMENT OF CULTURE, NATIONAL GALLERY OF MODERN  
ART, STORE KEEPER GROUP 'C' POST RECRUITMENT RULES,  
1997**

G.S.R. 223, dated 21st April, 1997.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Store Keeper in Ministry of Human Resource Development, Department of Culture, National Gallery of Modern Art, New Delhi, namely: -

**1. Short title and commencement :-**

(1) These rules may be called the Ministry of Human Resource Development, Department of Culture, National Gallery of Modern Art Store Keeper, Group 'C' Post Recruitment Rules, 1997.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of post, classification and scale of pay :-**

The number of post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age-limit, qualifications, etc :-**

The method of recruitment to the said post, age-limit, qualifications and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

**4. Disqualifications :-**

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

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Name of Post	No of Post	Classification	Scale of Pay (Rupees)
1	2	3	4
Deputy Government Examiner	01*	General Central Service,	10000-325-15200
of Questioned Documents	(2000)	Group 'A',	
(Computer Division)	*Subject to variation	Gazetted,	
	dependent on workload.	Non-Ministerial	